

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

Item No. 212
154/252/ND/2020

IN THE MATTER OF:
Sanjay Kumar

...APPELLANT

Vs.

Registrar of Companies

...RESPONDENT

Section
Under Section 252

Order delivered on 09.09.2020
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Appellant
For the ROC
For the Income Tax Department

:Mr. Amol Vyas, Adv.
:Mr. Alok Pandey, AROC.
:Mr. Kunal Sharma, Sr. Standing
Counsel, Zehra Khan, Jr. Standing
Counsel.

ORDER

Heard the submissions made by the counsel for the appellant as well as counsel for the Income Tax Department. At the request of Income Tax Department, the matter is posted to 14.09.2020 and the counsel for the Income Tax Department is directed to ensure filing of their report

-sd-

(V.K. Subburaj)
Member (T)

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(P.S.N. Prasad)
Member (J)

(Anjula)